

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

30. IA 1372/2024 In C.P.(IB)/998(MB)/2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

MS. LAKSHMI GURUNG
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2024**

NAME OF THE PARTIES: - Kishan Gopal Agarwal
V/s
Marwah Fianance Private Limited
IN THE MATTER OF
Marwah Fianance Private Limited
V/s
Kishan Gopal Agarwal

Section: Rule 11 of NCLT, 2016 U/s 95(1) of (IBC)

ORDER

Adv. Dimple Jain appeared for the Petitioner/Financial Creditor through VC. Dr. S.K Jain appeared for the Respondent in main Petition and applicant in IA.No.1372/2024 Through VC. Due to paucity of time the matter could not be taken up. List this matter on **20.06.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
LAKSHMI GURUNG
Member (Judicial)